

कुष्ठ रोग अस्पताल के लिए कौन सा स्थान चुना गया है ?

(ख) अस्पताल के कब तक स्थापित कर दिये जाने की आशा है; और

(ग) अस्पताल की क्या विशेषताएँ होंगी ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) इस प्रस्तावित कुष्ठ अस्पताल के लिये ताज गंज, आगरा का स्थान चुना गया है।

(ख) आशा है कि सम्बन्धित औपचारिकताओं के पूर्ण होते ही य अस्पताल स्थापित कर दिया जायेगा।

(ग) अस्पताल के स्थापित हो जाने पर कुष्ठ रोगियों का उपचार तथा पुर्नवास कुष्ठ के बारे में अनुसन्धान इस अस्पतालकी मुख्य विशेषताएँ होंगी।

#### Compulsory Registration of Doctors

\*1044. { Shri Sidheshwar Prasad:  
Shri Ram Harkh Yadav:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Medical Council of India has recommended that provision be made for compulsory registration of all qualified doctors; and

(b) if so, the steps taken by Government in the matter?

**The Minister of Health (Dr. Sushila Nayar):** (a) The Medical Council of India at its meeting held on the 6th April, 1963, has recommended that all persons holding recognised medical qualifications must get themselves registered with a State Medical Council before they set up medical practice.

(b) The Government of India have already advised the State Governments to promote legislation making registration compulsory for medical practitioners before they can practise medi-

cine. Most of the State Governments are taking necessary action in this direction.

#### State Health Ministers' Conference

\*1045. { Shri P. C. Borooah:  
Shri D. C. Sharma:  
Shri Krishna Deo Tripathi:  
Shri Onkarlal Berwa:

Will the Minister of Health be pleased to state:

(a) whether a conference of State Health Ministers was recently held in New Delhi to consider the implementation of the Mudaliar Committee's Report; and

(b) if so, the decisions taken therein on the recommendation of Committee?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes, Sir.

(b) The resolutions will be placed on the Table after the drafts have been confirmed by the Health Ministers.

#### Damodar Valley Corporation

\*1046. { Shri Subodh Hansda:  
Dr. P. N. Khan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any final decision has been taken to hand over the management of D.V.C. to Government of West Bengal;

(b) whether the entire control will be handed over or a part thereof; and

(c) if so, what part of D.V.C. control will be handed over?

**The Minister of State in the Ministry of Irrigation & Power (a) to (c).** No, Sir. There is no proposal under consideration to hand over the management of the D.V.C. to the Government of West Bengal. It was however, decided in the conference of the participating Governments held in 1959,